

Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No. 1980/2001

This the 24th day of May, 2002

Hon'ble Shri Shanker Raju, Member (J)

1. Shri Brij Lal Belwal
S/o Shri Brahm Nand Belwal
R/o G-610, Sri Niwaspuri
New Delhi-65.
2. Shri Raghu Kumar
S/o SHri Ram Sughar
R/o S-682, School Block
Shakar Pur Delhi-92
3. Shri Singhasan Rai
S/o Shri Satya Narayan
R/o Qr. No. 635, Sector-2
R.K. Puram, New Delhi.

-Applicants

(By Advocate: Shri Pardeep Kumar, proxy for
Shri Sunil Kumar)

Versus

1. Union of India through
the Secretary
Ministry of Law, Justice & Company Affairs
Government of India, Shastri Bhavan
New Delhi.
2. The Regional Director (NR)
Department of Companies Affairs
10/499-B, Alleganj
Khalasi Line,
Kanpur-208002
3. The Registrar of Companies,
NCT Delhi & Haryana,
Paryavaran Bhawan
B-Block, IIInd Floor,
CGO Complex, Lodhi Road
New Delhi-110003.

-Respondents

ORDER (Oral)

Learned proxy counsel for applicants seeks
permission to withdraw the OA as well as MA in view of
the fact that applicants have been regularised. The same
are accordingly dismissed as withdrawn. No costs.

S. Raju

(Shanker Raju)
Member (J)

cc.